

## **Jarnail Singh Vs Madhav KRG Ltd & Another**

**Court:** Competition Commission Of India

**Date of Decision:** Jan. 16, 2024

**Acts Referred:** Competition Act, 2002 " Section 4, 19(1)(a), 26(2)

**Hon'ble Judges:** Ravneet Kaur, Chairperson; Anil Agrawal, Member; Sweta Kakkad, Member

**Bench:** Full Bench

### **Judgement**